

ITEM NO.801

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 20-05-2022 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Rameshwar Prasad Goyal, AOR

Mr. Rishi Malhotra, AOR (mentioned by)

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e. 13.7.2022.

(RASHMI DHYANI)
COURT MASTER

(POONAM VAID)
COURT MASTER